GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 3590 TO BE ANSWERED ON 10TH AUGUST, 2021

Group Accidental Insurance Scheme for Fishermen

3590. SHRI VISHNU DAYAL RAM:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री be pleased to state:

- (a) the present arrangements made by the Government for income support and insurance components under the Group Accidental Insurance Scheme for Active Fishermen;
- (b) the manner in which it is containing and mitigating personal and health risks for fishermen; and
- (c) whether the Government plans to increase the number of fishermen covered under the scheme and if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (c): The Pradhan Mantri Matsya Sampada Yojana (PMMSY)- a scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India implemented by the Department of Fisheries, Ministry of Fisheries, Animal Fisheries Husbandry and Dairying provides income support during fishing ban/lean period in the form of livelihood and nutritional support for socio-economically backward active traditional fishers' families. Under this component, Governmental financial assistance of Rs. 3000/- annually per enrolled fishers is shared in the ratio of (i) 50:50 between Centre and General State, (ii) 80:20 between Centre and North Eastern and Himalayan States (iii) while 100% central assistance for UTs. Besides, the beneficiary is also contributing Rs. 1500/- annually and the total accumulated amount of Rs. 4500/- annually is disbursed to the enrolled beneficiary by the respective State/UT at the rate of Rs. 1500/- per month during the fishing ban/lean period.

PMMSY *inter-alia* provides insurance cover to fishers, fish workers, fish farmers and any other categories of persons directly involved in fishing and fisheries related allied activities and the entire premium amount is shared between the Central Government and the concerned State Government as per the funding pattern of the PMMSY. The insurance coverage provided under the PMMSY includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- against permanent partial disability and (iii) Rs.25,000/-for hospitalization expenses in the event of accident. The National Fisheries Development Board (NFDB) has been made as a Nodal Implementing Agency for implementation of insurance activities under the PMMSY. The Department of Fisheries and National Fisheries Development Board are closely working with the State Governments/UTs for ensuring coverage of large number of beneficiaries under the insurance cover as well as Livelihood and nutritional support activity.